

DIVISION BENCH  
COURT - I

**O-205**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/347(KB)2020  
IA(I.B.C)/973(KB)2024, IA(I.B.C)/713(KB)2024,  
IA(I.B.C)/714(KB)2024, IA(I.B.C)/375(KB)2024,  
IA(I.B.C)/1552(KB)2023, IA(I.B.C)/785(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>IL&amp;FS FINANCIAL SERVICES LIMITED VS E VILLAGE KENDRA LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

Mr. Avishek Guha, Adv. : In IA 973/2024  
Ms. Arunika Dutta, Adv.  
Mr. Kaustav De Sarkar, Adv.

Mr. Deepnath Roy Chowdhury, Adv. : For Respondent No. 8 in IA 1552/2023  
Ms. Shreyashi Maity, Adv.

Ms. Nimisha Agarwal, Adv. : For RP

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **9/7/2024**.

**Satyajit Roy  
(Court Officer)**